

- Read :-** 1. Hon'ble High Court letter bearing No.Insp-I/32/2021, Dt.12/04/2021
2. District Court, Nanded Office Order bearing No. ADM/ 120421/ H/ 2021, dated 12th April, 2021.

-:OFFICE ORDER :-

In light of instruction contained in High Court letter cited at serial No.1 above and by virtue of District Court office order cited at serial No.2 above local holidays on 15th and 16th April, 2021 came to be declared for all Courts and their offices functioning in Nanded Judicial District.

With a view to maintain minimum number of working days in the year and to compensate these two holidays, it is now directed that all Courts and their offices (including office of D.L.S.A., Nanded) shall function on 2nd Saturday the 14th August, 2021 and 4th Saturday the 28th August, 2021.

District Court, Nanded)
)
April 26th 2021)

S. Jagtap
26/4/2021
(Shriram R. Jagtap)
Principal District Judge, Nanded.

Endorsement No.ADM/ 3916/2021

Forwarded with compliments for information and further necessary action to :-

- The Registrar (Inspection-I) (Inspection-II), High Court, AS, Mumbai.
- The Principal District Judge, _____.
- The District Judge-1, Nanded/ Biloli/ Bhokar/ Kandhar.
- The District Judge, 2, Nanded.
- The Ex. Joint District Judge-1, Nanded. (P.O. Shri A.R.Dhamecha)
- The Ex. Joint District Judge-1 Nanded. (POCSO Court)
- The Ad-hoc District Judge-1, Nanded/ Kandhar.
- The Ad-hoc, District Judge-2, Nanded/ Kandhar Link Court, Mukhed.
- The Civil Judge, Senior Division, Nanded/Biloli/Bhokar/Kandhar.
- The Civil Judge, Senior Division, Link Court, Mukhed.
- The Joint 2nd / 3rd / 4th and 5th Jt. Civil Judge, Senior Division, Nanded
- The Chief Judicial Magistrate, Nanded.
- The Secretary, District Legal Services, Authority, Nanded.
- The Civil Judge, J.D. and J.M.F.C., Mahur/ Kinwat/ Himayatnagar/ Hadgaon/Ardhapur/Loha/Degloor/ Naigaon)(B)/Mudkhed/ Umri/ Dharmabad.

- The Jt. Civil Judge, J.D. and J.M.F.C. Nanded/ Biloli/ Bhokar/Kandhar / Mahur/ Kinwat/ Hadgaon/ Loha/ Mukhed/ Degloor/ Naigaon (Bz.)
- The 2nd Jt. Civil Judge, J.D. and J.M.F.C., Nanded//Kandhar Loha/ Mukhed.
- The 3rd / 4th / 5th / 6th / 7th / 8th & 9th Jt. Civil Judge, J.D. Nanded.
- With a request to bring this order to the local Bar Associations.
- The Superintendent of Police, Nanded.
- The Superintendent, District Prison, Nanded.
- The District Government Pleader, Nanded.
- The Assistant Director and Senior P.P, Nanded.
- The President, Bar Association, Nanded.

Copy to :-

- Registrar, District Court, Nanded.
- Assistant Superintendent, JW/TW, District Court, Nanded.
- The Assistant Superintendent, C&F, STB, DS, District Court, Nanded.
- The Senior Clerk, Civil Appeal/ Criminal Appeal, DC, Nanded.
- The DSA, District Court, Nanded.
- ~~Red~~ All branches, District Court, Nanded.
- ~~Red~~ Copy be published on Web Site of this office.
- Copy be affixed on the notice board of this office.

District Court, Nanded)
)
 April, 26th 2021)

Synged
 Principal District Judge, Nanded.
